

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. Company Appeal/19/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Pr. Commissioner of Income Tax 2
V/s
Registrar of Companies Mumbai

Section: - 252 (1), Section 252 (3) of Companies Act, 2013

ORDER

Company Appeal/19/2022: -

Presence: -

Adv Prachi Wazalwar a/w Adv Arusha Bapat

..... Income Tax Department through VC.

MS. MNL. Jyotsna

..... AROC, Mumbai through VC.

List this matter on **30.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)